

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4837
ANSWERED ON:24.08.2001
EXPORT OF WHEAT
RATILAL KALIDAS VARMA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Associated Chamber of Commerce and Industries (ASSOCHAM) has submitted any representation to the Government to announce the wheat export policy for the year 2002-2003 in advance;
- (b) if so, the details thereof;
- (c) whether the Government have taken any action thereon; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a)&(b): Yes Sir. ASSOCHAM has made the following suggestions for causing exports to make a quantum jump this year:-

- (1) Export price of wheat and rice be reduced.
- (2) Freight should be paid/deducted by FCI.
- (3) Letter of undertaking (LUT) be accepted instead of Bank Guarantee.
- (4) 25-35% allowance in brokens be permitted.
- (5) Port godowns weight should be final.
- (6) Transit loss of 1% should be allowed to exporters.
- (7) No Octroi/ handling tax/market fee be charged for export.
- (8) FCI should accept H-form within 90 days from the date of Bill of Lading.
- (9) Refund of unlifted quantity upto 5-6% be made within 7 days on transaction to transaction basis.

(c)&(d): The decision on export of foodgrains on Government Account is taken after constantly reviewing the stock position of foodgrains in the Central Pool vis-a-vis the prescribed buffer norms, production of foodgrains in the country, trend for procurement for Central Pool, requirement for public distribution system (PDS) and other welfare schemes, open market prices etc.